

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4611  
ANSWERED ON:23.04.2013  
VISA FOR CITIZENS OF MALDIVES  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has revised the visa guidelines for Maldives nationals; and
- (b) if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b) : As per extant instructions, a citizen of Maldives visiting India for a short period of up to 90 days is exempted from the requirement of visa, as a special case. In order to make it reciprocal with the practice followed by the Government of Maldives, it has been clarified on 12.2.2013 that the visa free entry of Maldives nationals would be allowed for tourism purpose only. It has also been decided that in the case of nationals of Maldives, the two-month gap restriction on re-entry on Tourist Visa would apply.